

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**RAJYA SABHA  
UNSTARRED QUESTION No. 2902  
ANSWERED ON 13/08/2026**

**Implementation of Public Records Act**

**2902. Shri Abdul Wahab:**

Will the Minister of Culture be pleased to state:

- (a) whether Government has conducted any audit during the last twelve years to assess compliance by Ministries, Departments, PSUs, autonomous bodies and statutory institutions with the Public Records Act, 1993;
- (b) if so, the details therefor;
- (c) if not, the reasons therefor and the details of institutions found non-compliant, year-wise;
- (d) whether any action has been initiated against officials for unauthorized destruction, loss or improper maintenance of records;
- (e) the details of organizations that have complied with Public Records Act, 1993, year-wise; and
- (f) whether Government proposes to publish a comprehensive compliance report and digitization status of public records maintained by all Central Government institutions?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a)to(c): No such audit has been conducted during the last twelve years, as the Public Records Act, 1993 does not provide for such audit.

(d): No action against officials has been necessitated, as no instance of unauthorized destruction, loss, or improper maintenance of records was reported under Section 7 of the Act.

(e): Based on the information furnished by the concerned organisations, details of organizations that have complied with the Public Records Act, 1993 for the years 2022-23, 2023-24, and 2024-25 are at **Annexure-I**.

(f): The action taken by the Records Officers under Section 6(1) of the Act is submitted to the Director General, National Archives of India through Form-5 of the Public Records Rules, 1997, as per Rule 8(1), and is compiled and published year-wise as the Director General's report. The report is available in public domain on the website of National Archives of India.

**Annexure referred to in reply to part (e) of Rajya Sabha Unstarred Question No. 2902 for 13.08.2026**

**List of organizations who has complied by Public Records Act 1993**

**Year- 2022-2023**

1. Indian Bureau of Mines (Ministry of Mines)
2. Office of Commandant, CISF CCL NK and Piparwar area (MHA)
3. Office of the Assistant Commandant, CISF Unit NKSTPP Tandwa
4. Office of Sr. Commandant, CISF CCL Kargil
5. Narcotics Control Bureau, Ministry of Home Affairs
6. CRPF, (Ministry of Home Affairs), New Delhi
7. Office of Deputy Commandant CISF, Bokaro Steel Plant
8. Coordination & International Cooperation Division (MHA)
9. Office of the Commandant, CISF Bandipora (J&K)
10. Office of DIG/CASO CISF Unit, ASG Bengaluru
11. Office of the Inspector General, CISF (MHA), Bhilai (Chhatisgarh)
12. Office of the Commandant, Central Industrial Security Force (Chandigarh)
13. Ministry of Defence (Sect.)
14. Ministry of Defence (Depart. Of Def. Production Defence Exhibition Org.)
15. Ministry of Earth Science (National Centre for Coastal Research)
16. Cabinet Secretariat, New Delhi
17. Office of the Salt Commissioner, Jaipur
18. National Institute of Design, Assam
19. Cabinet Secretariat (Rashtrapati Bhavan)
20. Mecon Limited, Ranchi
21. NHPC Limited, Faridabad
22. Goa Shipyard Limited, Goa
23. Antrix Corporation Limited (Department of Space), Bengaluru
24. Indian Bureau of Mines, Nagpur, Ministry of Mines
25. Department of Water Resources, RD & GR 01, Ministry of Jal Shakti
26. Jawaharlal Nehru Centre Advanced Scientific Research, Bengaluru, Ministry of Science and Technology
27. Niti Aayog, New Delhi
28. Principal Accounts Office, New Delhi, Ministry of Civil Aviation & Tourism
29. Bhabha Atomic Research Centre
30. Directorate of Purchase & Stores, Department of Atomic Energy
31. Ministry of Defence
32. O/o the Chief Engineer & Administrator, Port Blair, Ministry of Port, Shipping and Waterways
33. Directorate of Purchase & Stores, Mumbai, Department of Atomic Energy
34. The State Trending Corporation of India LTD., New Delhi

**Year- 2023-2024**

1. Indian Bureau of Mines, Nagpur, Ministry of Mines
2. Office of the Chief Post Master General, Bengaluru, Ministry of Communication
3. Department of Posts, New Delhi, Ministry of Communication
4. Department of Defence, New Delhi, Ministry of Defence
5. Department of Water Resources, RD & GR, Ministry of Jal Shakti
6. Rajasthan Geo-Spatial Data Centre, Jaipur, Survey of India
7. THDC India Limited, Rishikesh
8. Directorate General of Trade Remedies, Ministry of Commerce & Industry
9. Ministry of Civil Aviation & Tourism
- 9.1 Principal Accounts Office, New Delhi
- 9.2 Regional Pay & Accounts Office, Mumbai
- 9.3 Regional Pay & Accounts Office, Chennai
- 9.4 Regional Pay & Accounts Office, Kolkata
- 9.5 Pay & Accounts Office (SECTT.), New Delhi
- 9.6 Pay & Accounts Office(DGCA), New Delhi
- 9.7 Pay & Accounts Office, New Delhi
10. Harish Chandra Research Institute
11. Hindustan Antibiotics Limited, Pune
12. Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti
13. Rifle Factory Ishapore, Ministry of Defence
14. Hindustan Antibiotics Limited, Pune
15. NHPC Limited, Faridabad (2022)
16. Goa Shipyard Limited, Goa
17. NHPC Limited, Faridabad
18. Department of Defence, D(O&M)
19. Jawaharlal Nehru Centre Advanced Scientific Research, Bengaluru, Ministry of Science and Technology
20. Niti Aayog, New Delhi
21. Survey of India, Jaipur
22. Ministry of Jal Shakti, New Delhi

**Year 2024-2025**

1. Hindustan Antibiotics Limited, Pune
2. Goa Shipyard Limited, Goa
3. THDC India Limited, Rishikesh
4. NHPC Limited, Faridabad
5. BEML Limited
6. NLC India Limited
7. The Cotton Corporation of India Limited
8. National Handloom Development Corporation Ltd.
9. Ministry of Communications, (Department of Post) Dak Bhawan, New Delhi
10. Ministry of Defence (Department of Defence Production), Kolkata

11. Department of Defence (Sectt), New Delhi
12. Ministry of Textiles (Textiles Committee)
13. Ministry of Housing and Urban Affairs, New Delhi
14. Ministry of Communications and Information Technology
15. Department of Post, Dak Bhawan 01
16. Ministry of Jal Shakti
17. Department of Water Resources, RD & GR
18. Ministry of Textiles
19. Ministry of Mines
20. Indian Bureau of Mines
21. Ministry of Civil Aviation & Tourism
22. Principal of Accounts Office
23. Ministry of External Affairs
24. Ministry of Housing and Urban Affairs
25. Department of Science and Technology
26. Jawaharlal Nehru Centre for Advanced Scientific Research
27. Hindustan Antibiotics Limited

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